

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To:- Pratim Kumar Bora
District & Sessions Judge
Barpeta

Dated Guwahati, the _____ November, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJB/6575(E) dated 21.11.2022

Madam,

With reference to the above, I am directed to inform you that you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward) for the journey to your home town Guwahati w.e.f. the evening of 25.11.2022 till the morning of 28.11.2022 by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/11542-11544 /A, dated 28/11/2022

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

25/11/22